

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/526/2017  
NAME OF THE PETITIONER(S) : SHAPRE INFOTECH INDIA LTD  
UNDER SECTION : 272

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Arif Mohamed

Counsel for petitioner



ORDER

Proxy representing the counsel on record for petitioner present and prayed time for making submissions. No representation on behalf of the respondent. Time extended at request. Put up on 05.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)

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